

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
TUESDAY, THE 21ST DAY OF APRIL 2020 / 1ST VAISAKHA, 1942
WP(C) TMP NO. 89 OF 2020**

Petitioner:

Dr.Mahesh P.G, aged 28, S/o.P.K Gopalan,
Plalickal House, Inchiyani P.O.,
Parathode, Kottayam Pin 686 512.

By Adv. Sri. K.R VINOD

Respondents:

1. The Commissioner for Entrance Examinations,
5th Floor, Housing Board Building, Santhi Nagar,
Thiruvananthapuram 695 001.
2. State of Kerala, Represented by the
Principal Secretary, Department of Health,
Thiruvananthapuram 695 001.

By
Government Pleader Sri. Bijoy Chandran

This writ petition having come up for admission on 21.04.2020, the court on the same day passed the following.

ORDER

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Dated this the 21st day of April, 2020

Government Pleader takes notice for the respondents. Government Pleader to file statement.

The finalisation of allocation and allotment of PG Dental Degree seats will be subject to the outcome of this writ petition.

Post the writ petition on 24.04.2020.

N. NAGARESH, JUDGE

aks/21.04.2020